

CBI Vs. Rajesh Dhiraj Lal Soni &Ors
CC No.38/2019

Matter has been taken up through VC hosted by Ms.Kamal Bhatia, Reader of the court through Cisco Webex App at 11.30 a.m.

08.10.2020

Present: Sh.Lalit Mohan, Id. PP for CBI.

Sh.Praveen Aggarwal, Id. LAC for A1, A2, A and A7.

Accused no4, 5 and 6 in person.

This matter is listed for recording P.E. As per the guidelines recording of evidence cannot be undertaken through VC. Accordingly, matter is being adjourned for 02.11.2020 for P.E.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
08.10.2020

ED Vs. Sanjay Bhandari & Ors.
Complt. Case No.07/2020

Matter has been taken up through VC hosted by Ms.Kamal Bhatia, Reader of the court through Cisco Webex App at 11.30 a.m.

08.10.2020

Present: Sh.N.K. Matta, Id. Special PP for ED.

Sh.Mahesh Gupta, Deputy Director.

IO Aman Mor.

Sh.Shreeram Meena, AD/IO.

This matter is listed for consideration on cognizance. I have heard Id. SPP for ED and has gone through the record. Documents are yet to be received. IO is directed to furnish the documents so that documents can also be gone through.

Put up this matter on 15.10.2020 for physical hearing as well as for consideration. Ahlmad of this court is directed to coordinate with IO and to ensure proper and safe custody of all the documents which are stated to voluminous running into 8000 pages (approx.).

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
08.10.2020